

# **HIGH COURT OF CHHATTISGARH : BILASPUR**

## **ORDER**

No. 183/Confdl./2010  
II-3-1/2010

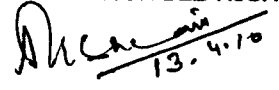
Bilaspur, dated the 13 April, 2010

The following Civil Judges Class-I as specified in Column no. (2) are transferred from the place shown in Column No. (3) to the place shown in Column No. (4) in the Revenue District mentioned in Column No. (5) and are posted in the capacity as mentioned in column No. (6) of the table below from the date they assume charge of their offices: -

**TABLE**

S.No.	Name & presently posted as	From	To	Revenue District	Posted as
	(2)	(3)	(4)	(5)	(6)
1.	Ku. Sanghratna Bhatpahari, IV Civil Judge Class-I	Bilaspur	Jagdalpur	Bastar (Jagdalpur)	III Civil Judge Class-I
2.	Shri Vijay Kumar Hota, Civil Judge Class-I	Sanjari Balod	Katghora	Korba	Civil Judge Class-I
3.	Smt. Vinita Warner, Civil Judge Class-I	Baloda-Bazar	Rajnandgaon	Rajnandgaon	II Civil Judge Class-I
4.	Shri Thomas Ekka, Civil Judge Class-I	Gariaband	Sanjari-Balod	Durg	Civil Judge Class-I
5.	Shri Dilshwar Singh Rathiya, II Civil Judge Class-I	Rajnandgaon	Gariaband	Raipur	Civil Judge Class-I
6.	Shri Chhameshwar Lal Patel, Civil Judge Class-I	Katghora	Baloda-Bazar	Raipur	Civil Judge Class-I
7.	Smt. Girija Devi Meravi, III Civil Judge Class-I	Jagdalpur	Bilaspur	Bilaspur	IV Civil Judge Class-I

BY ORDER OF THE HON'BLE HIGH COURT

  
13.4.10  
(A.K.SHRIVASTAVA)  
REGISTRAR GENERAL

Endt. No. 184/Confdl./2010  
II-3-1/2010

Bilaspur, dated the 13 April, 2010

Copy forwarded to: -

1. Private Secretary to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
2. Private Secretary to Hon'ble Shri Justice I.M.Quddusi, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
3. Private Secretary to Hon'ble Shri Justice Dharendra Mishra, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
4. Private Secretary to Hon'ble Shri Justice Sunil Kumar Sinha, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
5. Private Secretary to Hon'ble Shri Justice Satish K. Agnihotri, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
6. Private Secretary to Hon'ble Shri Justice T.P.Sharma, High Court of Chhattisgarh, Bilaspur for information of his Lordship.

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7. Private Secretary to Hon'ble Shri Justice Nawal Kishore Agarwal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
8. Private Secretary to Hon'ble Shri Justice Pritinker Diwaker, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
9. Private Secretary to Hon'ble Shri Justice Rangnath Chandrakar, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
10. Private Secretary to Hon'ble Shri Justice R.L. Jhanwar, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
11. Private Secretary to Hon'ble Shri Justice Prashant Kumar Mishra, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
12. Private Secretary to Hon'ble Shri Justice Manindra Mohan Shrivastava, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
13. Private Secretary to Registrar General, High Court of Chhattisgarh, Bilaspur for information.
14. Registrar (Vigilance and I & E), High Court of Chhattisgarh, Bilaspur for information.
15. Director/Additional Director, Judicial Officers' Training Institute, High Court of Chhattisgarh, Bilaspur for information.
16. Principal Secretary, Government of Chhattisgarh, Law & Legislative Affairs Department, D.K.S.Bhavan, Shastri Chowk, Raipur for information and necessary action.
17.
  - (a) Ku. Sanghratna Bhatpahari, IV Civil Judge Class-I, Bilaspur
  - (b) Shri Vijay Kumar Hota, Civil Judge Class-I, Sanjari Balod
  - (c) Smt. Vinita Warner, Civil Judge Class-I, Baloda-Bazar
  - (d) Shri Thomas Ekka, Civil Judge Class-I, Gariaband
  - (e) Shri Dileshwar Singh Rathlya, II Civil Judge Class-I, Rajnandgaon
  - (f) Shri Chhameshwar Lal Patel, Civil Judge Class-I, Katghora
  - (g) Smt. Girija Devi Meravi, III Civil Judge Class-I, Jagdalpur

for information and compliance. They are directed to take over charge at their new place of posting before 15.05.2010 and send their handing over and taking over charge reports to this Registry.

18. District & Sessions Judge, Bilaspur/ Durg/ Raipur / Bastar (Jagdalpur) / Korba/Rajnandgaon for information. He is requested to ensure that the transferred officers hand over charge of their present posting in such a way that they are able to take over charge at their new place of posting before 15.05.2010. Further the District Judge is to impress upon the transferred Officers that if they are in occupation of Government accommodation, they should vacate the same before 15.05.2010 under intimation to this Registry.
19. District & Sessions Judge, Raigarh/ Janjgir-Champa/ Surguja (Ambikapur)/Dakshin Bastar at Dantewara /Jashpur at Jashpurnagar/ Kabirdham at Kawardha / Dhamtari/ Mahasamund/ Uttar Bastar (Kanker) / Koriya (Baikunthpur) for information.
20. Additional Registrar (Judicial/ Administration/ D.E. & E.), High Court of Chhattisgarh, Bilaspur for information.
21. Additional Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur for information.
22. Deputy Registrar (Copying & Central Filing/ Protocol & Works/ Civil, Criminal & Writ/ S.W., Checker & D.D.O.), High Court of Chhattisgarh, Bilaspur for information.
23. Accounts Officer, High Court of Chhattisgarh, Bilaspur for information.
24. Member-Secretary, Chhattisgarh State Legal Services Authority, Vidhik Seva Marg, Bilaspur for information.
25. Section Officer/In-charge, Accounts/ Checker/ Complaint/ Criminal /Civil/ Confidential/ Computer/ District Establishment/ Establishment / Library/ Pension / Protocol/ Record Room (Admn.) / Works/ Writ/ Central Filing Sections, High Court of Chhattisgarh, Bilaspur for information and necessary action.
26. Accountant General, 12/27, Raman Mandir Ward, Raipur Ice Factory Building, Fafadih, Raipur for information.
27. Controller, Government Regional Press, Khairagarh Road, Rajnandgaon, Chhattisgarh with a request to publish it in the forthcoming issue of Chhattisgarh Gazette.
28. In-charge, NIC High Court Computer Cell, High Court of Chhattisgarh, Bilaspur with a direction to upload this order in the official web-site of this High Court.

*Nishu*  
12/4/10